

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 16-02-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/434(CHE)2024
PETITION NUMBER : CP/IB/100/2023
NAME OF THE APPLICANT : Poompuhar Shipping Corporation Ltd
NAME OF THE RESPONDENT(S) : Nan Lian Ship Management LLC
UNDER SECTION : Sec 32 of NCLT Rules, 2016

ORDER

None for the Petitioner. None for the Respondent.

Application is posted for hearing on **08.04.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

Phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)